

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1089
ANSWERED ON:15.11.2010
ANTI DUMPING DUTY ON CHEMICAL USED IN PESTICIDES
Kumar Shri P.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Government has imposed anti-dumping duty up to 1.15 dollar per tonne on chemical used in pesticides from cheap foreign shipment as well as to prevent dumping to ensure fair practices; and

(b) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b): On the basis of the recommendations made by the Directorate General of Anti Dumping and Allied Duties (DGAD) in the final findings, dated 6th May, 2010 of anti-dumping investigations concerning imports of Diethyl Thio Phosphoryl Chloride (DETPC), an intermediate chemical used for manufacturing of pesticides, from China PR, the Government has imposed anti-dumping duty up to US\$ 1.157 per kg on imports of DETPC from China PR vide Notification No.74/2010-Customs, dated 7th July, 2010. The recommendations for imposition of anti-dumping duty were based on the following conclusions in the final findings of the investigation of the DGAD:

(a) DETPC has been exported to India from China PR below its normal value, thus resulting in dumping of the product.

(b) The domestic industry has suffered material injury due to dumping of DETPC.

(c) The material injury has been caused by the dumped imports from China PR.